

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 950/2022

MAATR SPARSH AN INITIATIVE BY AVYAAN FOUNDATION Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 19-02-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. Animesh Rastogi, Adv.
Ms. Neha Rastogi, Adv.
Mr. Abhimanue Shrestha, AORFor Respondent(s) : Ms. Aishwarya Bhati, ASG (Not present)
Mr. K.M.Nataraj, A.S.G. (Not present)
Sharath Nambiar, Adv.
Sanjay Kumar Tyagi, Adv.
Sridhar Potaraju, Adv.
Shivika Mehra, Adv.
Ms. B.L.N. Shivani, Adv.
Dr. N. Visakamurthy, AORMr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.UPON hearing the counsel the Court made the following
O R D E RThe Writ Petition is disposed of in terms of the signed
Reportable Order.

Pending application(s) shall stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(DIVYA BABBAR)
COURT MASTER (NSH)

(Signed Reportable Order is placed on the file)